

ITEM NO.22

REGISTRAR COURT

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Criminal Appeal No(s). 1284/2024

FAROOQ @ NANHAI

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

Date : 09-08-2024 This appeal was called on for hearing today.

For Appellant(s)

Mr. Parinav Gupta, Adv.
Mrs. Mansi Gupta, Adv.
Mr. Rakshit Rathi, Adv.
Dr. Mrs. Vipin Gupta, AOR

For Respondent(s)

Mr. Rohit K. Singh, AOR
Mr. Pritam Bishwas, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Sole respondent is duly represented.

Records from the High Court and the Trial Court are still
awaited.

Registry to issue D.O. letter.

List again on 27.9.2024.

SUJATA SINGH
Registrar

MG